<u>COURT-II</u>

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 160 OF 2016

Dated: <u>30th October, 2017</u>

Present: Hon'ble Mr. I. J. Kapoor, Technical Member Hon'ble Mr. Justice N.K. Patil, Judicial Member

In the matter of:

M/s Print Wizards Vs.	 Appellant(s)
Tata Power Delhi Distribution Ltd. & Anr.	 Respondent(s)

Counsel for the Appellant (s)	:	Mr. Pradeep Bajaj
Counsel for the Respondent(s)	:	Mr. Manish Srivastava for R-1
		Mr. Manu Sheshadri Ms. Parichita Chowdhury for R-2

<u>ORDER</u>

List the matter for hearing on 18.12.2017.

(Justice N.K. Patil) Judicial Member (I. J. Kapoor) Technical Member

mk/vt